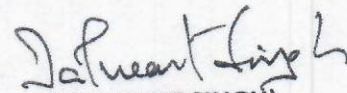


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs),  
TIS HAZARI COURTS, DELHI**

**CORRIGENDUM**

**Sub. : Withdrawing 3<sup>rd</sup> financial upgradation of Ex-Sr. Judicial Assistants.**

Consequent upon acceptance of the recommendations of the Screening Committee of MACPS/ACPS in its Minutes dated 21.02.2019, the office order No. 20819-21069/Admn.II/S&P/2016 dated 28.04.2016 is partially modified only to the extent of **Sh. Khushal and Sh. Radhey Shyam Kataria, Ex. Sr. Judicial Assistant** and the 3<sup>rd</sup> Financial Upgradation granted to them is hereby withdrawn.

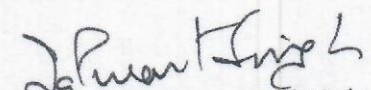
  
(TALWANT SINGH)

DISTRICT & SESSIONS JUDGE (HQs):  
DELHI

No. Admn.II/S&P (JA/SJA)/2019/ 25791-806 Dated, Delhi the 18 MAR 2019

Copy forwarded for information and necessary action to:-

1. The Officer Incharge/HOO, Accounts Branch, West & North-West, Tis Hazari & Rohini Courts, Delhi.
2. The Chairperson of the Screening Committee, ACPS/MACPS, THC, Delhi.
3. The Concerned Pay & Account Officers, PAO-VI, Delhi (through concerned Accounts Branch).
4. The Personal Office to undersigned.
5. The Dealing Official, Personal File, Administration Branch-II, Tis Hazari Courts, Delhi with the direction to provide the correspondence address of the concerned officials to R&I Branch, Central, THC, Delhi.
6. The Officials concerned.
7. For uploading on LAYERS.
8. For uploading on Centralized Website through LAYERS (R&I Branch, Central, THC, Delhi).

  
DISTRICT & SESSIONS JUDGE (HQs):  
DELHI